

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4319
ANSWERED ON:19.05.2006
REGULARISATION OF UNAUTHORISED COLONIES
Mahto Shri Tek Lal

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government is considering to regularise about 2000 unauthorised colonies in Delhi;
- (b) if so, the number of unauthorised colonies as on December, 2005 which are to be regularised;
- (c) the details of unauthorised buildings declared by Delhi Municipal Corporation; and
- (d) the number of buildings demolished/sealed till date and proposed to be demolished/sealed during the current year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a): Revised guidelines/norms are being finalized for regularization of unauthorized colonies in Delhi.
- (b): Government of NCT of Delhi has reported that in October 2004, it had invited applications from Residents` Welfare Associations/Societies for regularization of those unauthorized colonies existing as on 31.3.2002 and in response 1432 applications have been received.
- (c)&(d): Municipal Corporation of Delhi (MCD) has reported that as many as 20080 properties had been booked for unauthorized construction during the period January 2001 to December 2005. As on 9.5.2006, MCD had taken action against 2396 properties. Action against defaulters is a continuous process.